

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**Appeal No. 263/252/ND/2017**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018**

**NAME OF THE COMPANY: Dicor Infosystems Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Manish Raj, Company Prosecutor, ROC, Delhi

**ORDER**

Mr. Manish Raj, Ld. CP for ROC prays for some time to file his report.  
Let the same be filed before the next date of hearing.

To come up on 15<sup>th</sup> February, 2018.

-S-d-11

**(Deepa Krishan)**  
**Member (T)**

-S-d-11

**(Ina Malhotra)**  
**Member (J)**